

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 500/MP/2020**

Subject : Petition under Section 79(1)(a) and (f) of the Electricity Act, 2003 read with Article 10 of the Power Purchase Agreement dated 30.3.2016.

Date of hearing : 17.1.2023

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member

Petitioner : NTPC Limited (NTPC)

Respondents : M.P Power Management Company Limited (MPPMCL) and 4 Ors.

Parties present : Shri Venkatesh, Advocate, NTPC  
Shri Ashutosh K. Srivastava, Advocate, NTPC  
Shri Siddharth Nigotia, Advocate, NTPC  
Shri R.R.Surana, Advocate, NTPC  
Shri Nitin Gaur, Advocate, MPPMCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. Due to paucity of time, the matter could not be taken up for hearing and accordingly was adjourned.
3. The Petition shall be listed for hearing on 23.3.2023.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Legal)**